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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3164/2024 & CM APPL. 13051/2024

BAJRANG PUNIA AND ORS.

.....Petitioners

Through:

Raghav Khanna, Mr.

Siddharth Nayak & Mr. Chaitanya

Gosain, Advocates.

Mr.

versus

UNION OF INDIA AND ORS.

....Respondents

Through:

Mr. Anil Soni, CGSC with Mr. Devvrat Yadav, Advocate for UOI. Mr. Hemant Phalpher, Ms. Anisha Goyal & Mr. Yogesh Tyagi,

Advocates for R-2.

Mr. Vikash Singh & Mr. Sagar

Chourasia, Advocates for R-3.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 15.10.2024

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At the request of learned counsel for the petitioners, four weeks' time is granted for filing of the rejoinder.

List on 10.02.2025.

PRATEEK JALAN, J

OCTOBER 15, 2024

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